

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-320
IB-2272/ND/2019

IN THE MATTER OF:

Sameer Enterprises

Vs

M/s Arcmate Housing Solutions Pvt. Ltd.

.Applicant

.Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 10.01.2020

CORAM:

SMT. INA MALHOTRA

HONBLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HONBLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Shohit Chaudhry & Adv. Pankaj Agarwal

For the Respondent

: Mr. Kumar

ORDER

No compromise has been effected between the parties till date. List the case for final disposal before the regular bench. To come up on 03.02.2020.

-sd/-

(K.K. VOHRA)
MEMBER (T)

-sd/-

(INA MALHOTRA)
MEMBER (J)

(Lalit)